

(e) The ceiling of Rs. 1.5 lac is applicable only in case of self occupied property. This ceiling of Rs. 1.5 lac in the case of self occupied property is adequate and no upward revision is required to be made. However, in the case of rented property, the entire interest paid on home loan is already allowed as a deduction. Therefore, there is no case for any further increase in this regard.

**Non-installation of container scanner at Chennai Port**

325. SHRI A. ELAVARASAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that illicit exports of antiques through Chennai Port are happening frequently;

(b) whether it is also a fact that such illicit exports could not be prevented since there is no container scanner at the Chennai Port; and

(c) if so, the reasons for non-installation of container scanner at Chennai Port and steps to be taken by Government to install such scanner to prevent illicit exports atleast in future?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) No, Sir. Illicit exports of antiques through Chennai Port are not happening frequently. Only two cases have been noticed during the entire period of 2008-09 and one case during 2009-10.

(b) No, Sir. However, container scanner will be useful to identify concealed metal objects and the antiquity nature can be ascertained only on physical verification and examination by the Archeological Survey of India.

(c) A project is already underway to install one fixed X-Ray Container Scanner and one Gamma Ray Container Scanner at Chennai Port.

**Per capita indebtedness**

326. SHRI LALIT KISHORE CHATURVEDI: Will the Minister of FINANCE be pleased to state:

(a) the status of per capita indebtedness during the last three decades in the country, State-wise;

(b) the details of short term and long term debts and State-wise overdue balance of both the categories out of the above;

(c) the details of amount taken from financial institutions, rural money lenders and private sources and the status of their being overdue; and

(d) the present ratio of per capita indebtedness and per capita income of indebted people and how much has this decreased or increased in the last decade?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) The details of per capita rural indebtedness during the last three decades in the country, State-wise, is given in the Statement-I (See below).

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Original notice of the question was received in Hindi.